

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3163
ANSWERED ON:23.08.2006
UPSC REPORT
Mehta Shri Alok Kumar;Yadav Shri Devendra Prasad

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Union Public Service Commission has tabled its report in Parliament regarding non-compliance of its recommendations by the Government relating to the selected candidates in the Civil Services examination since the year 1994;
- (b) if so, whether there is any attempt to suppress vital information from the Parliament which is detrimental for the advancement of the OBCs; and
- (c) if so, the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a): Yes, Sir.
- (b): No, Sir.
- (c): Does not arise.